

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Eleventh REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

Eleventh Lok Sabha

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eleventh Lok Sabha)

Second Report

(Presented on 4-12-1996)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Second Report.

2. The Committee met on 3 December, 1996 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to nineteen Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

1. The Private Investigators Bill, 1996 by Shri Amar Pal Singh.
2. The Criminal Laws (Amendment) Bill, 1996 by Shrimati Geeta Mukherjee.
3. The National Population Policy Bill, 1996 by Shri Amar Pal Singh.
4. The Right to Work Bill, 1996 by Shri George Fernandes.
5. The Constitution (Amendment) Bill, 1996 (*Amendment of article 80, etc.*) by Shri George Fernandes.
6. The Population Control Bill, 1996 by Dr. T. Subbarami Reddy.
7. The Constitution (Amendment) Bill, 1996 (*Amendment of article 269, etc.*) by Shri Chitta Basu.
8. The Compulsory Education Bill, 1996 by Shri Chitta Basu.
9. The Lokpal Bill, 1996 by Shri Chitta Basu.
10. The Constitution (Amendment) Bill, 1996 (*Amendment of Preamble, etc.*) by Shri Chitta Basu.
11. The House of the People (Administration) Bill, 1996 by Shri G.M. Banatwalla
12. The Constitution (Amendment) Bill, 1996 (*Amendment of article 80, etc.*) by Shri Atal Bihari Vajpayee

The Committee further recommend that the remaining seven Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI:
3 December, 1996

12 Agrahayana, 1918 (Saka)

SURAJ BHAN,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1.	The Private Investigators Bill, 1996 by Shri Amar Pal Singh.	31 of 1996	A	2 hours
2.	The Criminal Laws (Amendment) Bill, 1996 by Shrimati Geeta Mukherjee.	34 of 1996	A	2 hours
3.	The National Population Policy Bill, 1996 by Shri Amar Pal Singh.	26 of 1996	A	2 hours
4.	The Armed Forces (Special Powers) Repeal Bill, 1996 by Shri George Fernandes.	27 of 1996	B	2 hours
5.	The Constitution (Amendment) Bill, 1996 (<i>Amendment of article 312</i>) by Shri George Fernandes.	25 of 1996	B	2 hours
6.	The Right to Work Bill, 1996 by Shri George Fernandes.	38 of 1996	A	2 hours
7.	The Constitution (Amendment) Bill, 1996 (<i>Amendment of article 80, etc.</i>) by Shri George Fernandes.	33 of 1996	A	2 hours
8.	The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 1996 by Dr. T. Subbarani Reddy.	37 of 1996	B	2 hours
9.	The Ragging and other Vagabond Street Children (Rehabilitation and Welfare) Bill, 1996 by Dr. T. Subbarani Reddy.	24 of 1996	B	2 hours
10.	The Population Control Bill, 1996 by Dr. T. Subbarani Reddy.	39 of 1996	A	2 hours
11.	The Constitution (Amendment) Bill, 1996 (<i>Amendment of Eighth Schedule</i>) by Prof. Rusa Singh Rawat.	23 of 1996	B	2 hours
12.	The Constitution (Amendment) Bill, 1996 (<i>Amendment of article 269, etc.</i>) by Shri Chitta Basu.	40 of 1996	A	2 hours
13.	The Compulsory Education Bill, 1996 by Shri Chitta Basu.	41 of 1996	A	2 hours
14.	The Lokpal Bill, 1996 by Shri Chitta Basu.	46 of 1996	A	2 hours
15.	The Constitution (Amendment) Bill, 1996 (<i>Amendment of Preamble, etc.</i>) by Shri Chitta Basu.	47 of 1996	A	2 hours
16.	The Uniform Education Bill, 1996 by Dr. Ramesh Chand Tomar.	57 of 1996	B	2 hours
17.	The Declaration of Assets by Ministers Bill, 1996 by Dr. Ramesh Chand Tomar.	75 of 1996	B	2 hours
18.	The House of the people (Administration) Bill, 1996 by Shri G.M. Banatwala.	99 of 1996	A	2 hours
19.	The Constitution (Amendment) Bill, 1996 (<i>Amendment of article 80, etc.</i>) by Shri Atal Bihari Vajpayee.	72 of 1996	A	2 hours